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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

G. V. MOHAN Kumar
For Vidhya Shankar

Counsel for Respondents 1-6 G. V. Mohan

S. Manjula Devi, Adv
for KSR & Co

For Applicant/Petitioner Shanmug

ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri G V Mohan Kumar, counsel representing senior counsel for respondents present. Counsel for petitioner stated that they have filed two CAs, one for impleading the parties and the other for amendment of the CP. Copy of both the CAs were furnished to the other side. Counsel for respondent prayed time for filing counter in the CAs. Time extended at request. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)